

## Annexure-3

Name of the Corporate Debtor: VHV Beverages Private Limited; Date of commencement of Liquidation: 02.12.2025; List of stakeholders as on: 24.01.2026

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Department of Trade & Taxes	State Govt	24.12.2021	4,69,86,332.00	4,69,86,332.00				2.29			-		
2	Central GST, Rohtak	Central Govt	17.02.2022	47,73,796.00	45,73,796.00				0.22		2,00,000.00			Claim from CIRP creditor list carried forward in liquidation period as no new claim received
3	Income tax department	Central Govt	02.06.2022	16,95,56,499.00	16,95,56,499.00				8.27			-		
4	Central GST, Rohtak	Central Govt	19.04.2023	54,30,13,917.00	-				-				54,30,13,917.00	Claim from CIRP creditor list carried forward in liquidation period as no new claim received
	<b>Total</b>			<b>76,43,30,544.00</b>	<b>22,11,16,627.00</b>				<b>10.79</b>		<b>2,00,000.00</b>		<b>54,30,13,917.00</b>	

(Amount in ₹)